

**Construction of Dam over River
Baitarani**

442. SHRI LOKANATH CHOUDHURY:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) whether any proposal has been
received from Orissa Government for con-
struction of dam over Baitarani for flood
control, irrigation and power in the Eighth
Five Year Plan; and

(b) if so, the steps taken by Union
Government in this regard so far?

THE MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES (SHRI
MANUBHAI KOTADIA): (a) and (b).
Bhimkund Multipurpose Project across river
Baitarani received in November, 1980 was
returned to the State Government in Octo-
ber, 1983 due to non-compliance of obser-
vations of Central Water Commission and
for submission of a modified report.

**Comprehensive Pension Scheme for
Industrial Workers**

443. SHRI LOKANATH CH-
OUDHURY:
SHRI RAM SAJIWAN:

Will the Minister of LABOUR be pleased
to state:

(a) whether Government propose to
introduce a comprehensive pension scheme
for industrial workers covered under the
Employees Provident Fund Act; and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND
WELFARE (SHRI RAM VILAS PASWAN):
(a) Yes, Sir.

(b) The details of the proposed pension
scheme are yet to be finalised.

**Ongoing Major and Medium Irrigation
Projects of Orissa**

444. SHRI GOPI NATH GAJAPATHI:
Will the Minister of WATER RESOURCES
be pleased to state:

(a) the ongoing major and medium irri-
gation projects in Orissa;

(b) the target dates set for the comple-
tion of those ongoing projects;

(c) the progress made as on 30 June,
1990;

(d) the steps taken to expedite projects;
and

(e) the major irrigation projects to be
executed in Orissa during the Eighth Five-
Year Plan?

THE MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES (SHRI
MANUBHAI KOTADIA): (a) to (c). A State-
ment is given below.

(d) External assistance was arranged
for execution of Upper Indravati, Mahanadi
Birupa Barrage, Upper Kolab major projects
and some medium projects.

(e) Eighth Five Year Plan proposals
have not been finalised.